

**+HARYANA VIDHAN SABHA**

**XIV SESSION**

**BULLETIN NO. 7**

**Tuesday, the 26<sup>th</sup> February, 2019 (2<sup>nd</sup> Sitting)**

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Tuesday, the 26<sup>th</sup> February, 2019 (2<sup>nd</sup> Sitting) from 03:07 P.M. to 9.07 P.M.)

**I. APPRECIATION MOTION.**

As soon as the House assembled, the Parliamentary Affairs Minister with the permission of the Speaker moved the following Motion:-

“कि आज देश के यशस्वी प्रधानमंत्री श्री नरेन्द्र मोदी जी के नेतृत्व में भारतीय वायुसेना के द्वारा पाकिस्तान अधिकृत कश्मीर में आतंकवादियों के ठिकानों पर सर्जिकल स्ट्राइक करके पुलवामा में सी.आर.पी.एफ. के जवानों पर कायरतापूर्ण हमले का बदला लेकर सभी भारतवासियों को गौरवान्वित किया है । हम सब विधान सभा के सदस्य राजनीतिक बंदिशों से ऊपर उठकर एकजुट होकर आज के सर्जिकल स्ट्राइक का सर्वसम्मति से हार्दिक समर्थन करते हुए भारतीय वायु सेना के इस कदम की प्रशंसा करते हैं ।”

and spoke for 2 minutes.

Shri Kuldip Sharma, a Member from the Indian National Congress Party, spoke for 3 minutes.

Shri Zakir Hussain, a Member from the Indian National Lok Dal, spoke for 2 minutes.

The motion was put and carried unanimously.

**II. RESUMPTION OF GENERAL DISCUSSION AND REPLY BY THE FINANCE MINISTER ON THE BUDGET ESTIMATES FOR THE YEAR 2019-20.**

General discussion on the Budget Estimates for the Year 2019-20 was resumed.

Dr. Raghuvir Singh Kadian, a Member from the Indian National Congress Party, who had spoken for 49 minutes, was on his legs when the House was adjourned, resumed his speech and spoke for 21 minutes.

Shri Lalit Nagar, Smt. Geeta Bhukkal, Shri Kuldip Sharma, Shri Karan Singh Dalal, Shri Udai Bhan and Shri Jagbir Singh Malik, Members from the Indian National Congress Party, spoke for 13, 28, 13, 23, 09 and 06 minutes, respectively.

Dr. Abhe Singh Yadav, Shri Balwant Singh, Shri Shyam Singh Rana, Shri Bhagwan Dass Kabir Panthi, Shri Kulwant Ram Bazigar, Shri Harvinder Kalyan, Shri Tejpal Singh Tanwar, Shri Ghan Shyam Dass, Shri Om Parkash Yadav, Shri Bikram Singh Yadav, Dr. Pawan Saini, Shri Gian Chand Gupta and Shri Randhir Singh Kapriwas, Members from the Treasury Benches, spoke for 12, 08, 11, 07, 11, 11, 09, 08, 17, 10, 08, 07 and 09 minutes, respectively.

Shri Parminder Singh Dhull, Shri Ranbir Gangwa, Shri Naseem Ahmed, Shri Kehar Singh, Shri Zakir Hussain and Shri Balwan Singh Daulatpuria, Members from the Indian National Lok dal, spoke for 11 , 08, 16, 09, 10 and 08 minutes respectively.

Shri Jai Parkash, Independent Member, spoke for 05 minutes.

Shri Balkaur Singh Kalanwali, a Member from the Shiromani Akali Dal, spoke for 09 minutes.

The Chief Minister also spoke for 02 minutes.

The Finance Minister by way of reply spoke for 23 minutes.

### **III. CHANGE IN THE BUSINESS OF THE HOUSE**

During the general discussion on the Budget for the Year 2019-20, a suggestion was made by the Finance Minister, the Speaker, with the sense of the House, announced that the discussion and voting on demands for grants on Budget 2019-20 will be taken up today i.e. 26<sup>th</sup> February, 2019 instead of tomorrow i.e. 27<sup>th</sup> February, 2019, after the conclusion of the general discussion and reply by the finance minister on the Budget Estimates for the year 2019-20.

### **IV. DISCUSSION AND VOTING ON DEMANDS FOR GRANTS ON BUDGET 2019-2020 .**

As per the past practice and to save the time of the House, all the demands for grants (No. 1 to 45) on the order paper were deemed to have been read and moved together. The members were requested to indicate the demand number on which they want to raise discussion while speaking.

Cut motions given notice of by -

1. Shri Karan Singh Dalal, M.L.A. on demand No. 3;
2. Shri Kuldip Sharma, M.L.A on demand No. 13;

3. Shri Karan Singh Dalal, M.L.A. on demand No.14;
4. Shri Karan Singh Dalal, M.L.A. on demand No.24;
5. Shri Kuldip Sharma, M.L.A on demand No. 27;
6. Shri Karan Singh Dalal, M.L.A. on demand No.31;
7. Shri Kuldip Sharma, M.L.A on demand No. 34;
8. Shri Karan Singh Dalal, M.L.A. on demand No. 40;
9. Shri Kuldip Sharma, M.L.A. on demand No. 40;

were also deemed to have been read and moved.

Shri Karan Singh Dalal, M.L.A. spoke for 06 minutes on Demand Nos. 3, 14, 24, 31 and 40.

Demand Nos. 1 and 2 were put and carried.

Cut motion No. 1 on Demand No. 3 given by Shri Karan Singh Dalal, was put and lost.

Demand No. 3 was put and carried.

Demand Nos. 4 to 12 were put together and carried.

Cut motion No. 2 on Demand No. 13 given by Shri Kuldip Sharma, was put and lost.

Demand No. 13 was put and carried.

Cut motion No. 3 on Demand No. 14 given by Shri Karan Singh Dalal, was put and lost.

Demand No. 14 was put and carried.

Demand Nos. 15 to 23 were put together and carried.

Cut motion No. 4 on Demand No.24 given by Shri Karan Singh Dalal, was put and lost.

Demand No. 24 was put and carried.

Demand Nos. 25 and 26 were put together and carried.

Cut motion No. 5 on Demand No. 27 given by Shri Kuldip Sharma, was put and lost.

Demand No. 27 was put and carried.

Demand Nos. 28 to 30 were put together and carried.

Cut motion No. 6 on Demand No. 31 given by Shri Karan Singh Dalal, was put and lost.

Demand No. 31 was put and carried.

Demand Nos. 32 and 33 were put together and carried.

Cut motion No. 7 on Demand No. 34 given by Shri Kuldip Sharma, was put and lost.

Demand No. 34 was put and carried.

Demand Nos. 35 to 39 were put together and carried.

Cut motion 8 and 9 on Demand No. 40 given by Shri Karan Singh Dalal and Shri Kuldip Sharma, respectively was put and lost.

Demand No. 40 was put and carried.

Demand Nos. 41 to 45 were put together and carried.

Shri Gian Chand Gupta, a Member from the panel of Chairpersons, occupied the Chair from 4.05 P.M. to 4.41 P.M. and the Deputy Speaker occupied the Chair from 4.41 P.M. to 5.33 P.M.

The Speaker, with the sense of the House, extended the time of the Sitting of the House as under:

- (i) At 7.30 P.M. for 30 minutes.
- (ii) At 8.00 P.M. for 30 minutes.
- (iii) At 8.30 P.M. for 20 minutes.
- (iv) At 8.50 P.M. for 10 minutes.
- (v) At 9.00 P.M. for 05 minutes.
- (vi) At 9.05 P.M. for 05 minutes

The Sabha then adjourned till 10.00 A.M. on Wednesday, the 27<sup>th</sup> February, 2019.

**CHANDIGARH**

**SECRETARY**